

In the Court of Sri. M.N Ram Prashanth, Prl. Civil Judge and JMFC Anekal.

Cause List Dated :- 16.07.2021

Morning Session		Stage of the Case	After Noon Session		Stage of the Case
1)	CC No. 213/2011	Evidence	1)	Misc No.8/2010	Hear further
2)	CC No.1386/2012	Evidence	2)	CC No.993/2016	Evidence
3)	CC No.286/2012	Evidence	3)	CC No.1111/2016	Evidence
4)	CC No.1190/2012	Evidence	4)	CC No.1940/2016	Evidence
5)	CC No.1152/2012	Evidence	5)	CC No.945/2017	Evidence
6)	CC No.72/2013	Evidence	6)	CC No.1398/2014	Evidence
7)	CC No.822/2013	Evidence	7)	CC No.420/2016	Evidence
8)	CC No.1622/2013	Evidence	8)	CC No.825/2013	313 Statement
9)	CC No.129/2014	Evidence	9)	CC No.1759/2019	Hear
10)	CC No.856/2015	Evidence	10)	CC No.478/2018	Objection
11)	CC No.147/2014	HBC	11)	CC No.992/2016	Plea
12)	CC No.148/2014	HBC	12)	CC No.535/2017	Plea
13)	CC No.162/2014	HBC	13)	CC No.602/2017	Plea
14)	CC No.405/2014	HBC	14)	CC No.1114/2019	Plea
15)	CC No.875/2015	HBC	15)	CC No.1415/2016	HBC
16)	CC No.930/2015	HBC	16)	CC No.1948/2016	HBC
17)	CC No.283/2016	HBC	17)	CC No.208/2017	HBC
18)	CC No.566/2016	HBC	18)	CC No.456/2017	HBC
19)	CC No.1064/2016	HBC	19)	CC No.459/2017	HBC
20)	CC No.234/2013	Arguments	20)	CC No.940/2017	HBC

**Prl. Civil Judge and JMFC.,
Anekal.**

NOTE :- 1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS portal.

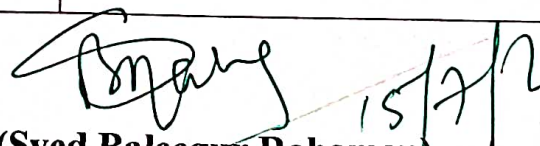
2. All advocates are requested to strictly follow SOP dated 25.06.2021 issued by Hon'ble High Court of Karnataka.

**List of 40 cases posted on 16-07-2021 in the court of Prl. Senior Civil
Judge & JMFC, Anekal.**

Morning Session			Afternoon Session		
Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 352/2006	Cross of PW1	1	O.S. 795/2006	Steps
2	O.S. 619/2007	F/Chief	2	O.S. 364/2009	Steps
3	O.S. 534/2014	P/Evidence	3	O.S. 348/2010	Steps
4	O.S. 103/2015	F/Chief	4	O.S. 470/2014	Steps
5	O.S. 68/2016	F/Chief	5	O.S. 296/2015	Steps
6	O.S. 346/2016	P/Evidence	6	O.S. 384/2015	Steps
7	O.S. 46/2017	P/Evidence	7	O.S. 357/2016	Steps
8	O.S. 301/2017	P/Evidence	8	O.S. 636/2016	Steps
9	O.S. 263/2017	P/Evidence	9	O.S. 236/2017	Steps
10	O.S. 115/2017	P/Evidence	10	O.S. 278/2018	Steps
11	O.S. 2056/2006	Hearing	11	O.S. 367/2018	Steps
12	O.S. 587/2015	Hearing	12	O.S. 353/2018	Steps
13	O.S. 181/2016	Hearing	13	O.S. 154/2019	Steps
14	O.S. 169/2016	Hearing	14	O.S. 635/2019	Steps
15	O.S. 207/2016	Hearing	15	O.S. 585/2020	Steps
16	Mis. 29/2019	Hearing	16	O.S. 583/2020	Steps
17	O.S. 259/2021	Hearing	17	O.S. 909/2020	Steps
18	O.S. 357/2014	Issues	18	O.S. 269/2021	Steps
19	O.S. 604/2014	Issues	19	O.S. 292/2015	Issues
20	O.S. 220/2014	Issues	20	O.S. 622/2016	Issues

In the Court of Sri. Syed Baleegur Rahaman
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 16.07.2021

Morning Session	Afternoon Session
<p style="text-align: center;">STEPS</p> <p>1. R.A. 5014/2019 2. R.A. 5015/2019 3. EX 5024/2019 4. EX 5041/2019 5. EX 5042/2019 6. EX 5043/2019 7. EX 5044/2019 8. EX 5045/2019 9. EX 5046/2019 10. M.A. 5076/2020</p> <p style="text-align: center;">EVIDENCE.</p> <p>11. M.C. 5050/2020 12. M.C. 5056/2020 13. M.C. 5102/2020 14. M.C. 5188/2020 15. P and SC 5010/2021</p> <p style="text-align: center;">NOTICE</p> <p>16. EX 5022/2019 17. P and SC 5017/2020 18. M.C. 5156/2020 19. M.V.C. 57/2020 20. R.A. 5015/2021</p>	<p style="text-align: center;">ARGUMENT</p> <p>1. R.A. 5002/2019 2. R.A. 5027/2019 3. M.C. 5071/2019 4. M.A. 5011/2020 5. M.C. 5052/2020 6. R.A. 5027/2020 7. R.A. 5030/2020 8. R.A. 5066/2020</p> <p style="text-align: center;">CHARGE</p> <p>9. SC 5069/2017</p> <p style="text-align: center;">CALL ON</p> <p>10. EX 5044/2017 11. EX 5045/2017 12. EX 5023/2019 13. EX 5027/2019 14. EX 5029/2019 15. EX 5002/2020 16. EX 5013/2020</p> <p style="text-align: center;">JUDGMENT</p> <p>17. R.A. 5107/2016</p>


(Syed Baleegur Rahaman),
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District
III Addl. Dist. & Sessions Judge
Anekal, Bengaluru Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Civil cases listed on 16-07-2021 are posted to 17-09-2021.